

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

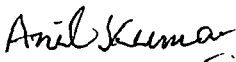
23.04.2012

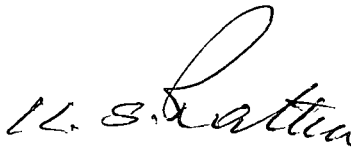
OA No. 260/2012

Mr. G.S. Gill, Counsel for applicant.

After arguing the case at length, learned counsel for the applicant wishes to withdraw the OA with liberty to file a fresh OA.

The OA is dismissed as withdrawn with liberty reserved to the applicant to file a fresh OA.


(Anil Kumar)
Member (A)


(Justice K.S. Rathore)
Member (J)

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